

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 415
IB/1601/ND/2019

IN THE MATTER OF:

Emperos Infrastructure Pvt Ltd	...	Applicant
Versus		
Earthcon Infrastructure Pvt Ltd	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 17.05.2023

CORAM:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Koshy John, Mr. M. S. Vishnv, Adv.
For the R-4 & 7	: Mr. Shikhil Suri, Ms. Aphune K., Adv.

ORDER

Due to paucity of time, the matter is adjourned to 05.07.2023.

Sd/-
DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

Mukesh

Sd/-
P.S.N. PRASAD
MEMBER (JUDICIAL)